- (a) whether the study team on cooperative marketing of raw jute has submitted its report;
- (b) if so, the main findings and recommendations thereof; and
 - (c) Government's reaction thereto?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri Shyam Dhar Misra): (a) Yes.

- (b) A statement in laid on the Table of the House. [Placed in Library, See No. LT-193/62].
- (c) The report was considered by the National Cooperative ment and Warehousing Board which generally endorsed the recommendations made in the report. The Government of West Bengal have informed about the decision of Board and have been requested take suitable steps to implement the recommendations. One of the recommendations made by the Study Team related to establishment of a price fluctuation fund. The N.C.D. & W. Board decided that this recommendation should be examined further in the Ministry. This particular recommendation is at present under consideration of Government of India.

ग्रमरपुर गांव (पिश्चम रेलवे) में रेलवे फाटक

२६७६. डा० ल० म० सिंघवी : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार को विदित है कि तहसील रायपुर के अमरपुर गांव के नितासियों को पश्चिम रेलवे के सिनदाबा-रायपुर सैक्शन में रेल फाटक न होने के कारण निरन्तर खतरा रहता है और एक व्यक्ति तथा कई पशु दुर्घटनाओं के शिकार हो चुके हैं;
- (ख) क्या सरकार वहां तुरन्त एक रेल फाटक बनाने का विचार कर रही है;
- (ग) यदि हां, तो यह कब तक बना दया जायेगा; ग्रीर

(घ) यदि नहीं, तो इस के क्या कारण हैं ?

रेलवे मंत्रालय में उपमंत्री (श्री सें० वें० रामस्वामी): (क) इस जगह पर एक नया समपार बनाने के सम्बन्ध में राज्य सरकार ने कोई प्रार्थना नहीं की है।

- (ख) वर्तमान नियमों के अनुसार ऐसी योजनायें असैनिक अधिकारियों या सम्बन्धित सड़क-अधि कारियों द्वारा प्रस्तुत की जाती हैं श्रीर उन को ही इन का सारा खर्च उठाना पड़ता है।
 - (ग) ग्रीर (घ). सवाल नहीं उठता।

Primary Health Centres in Orissa 2977. Shri Mallick: Will the Minister of Health be pleased to state:

- (a) the number of Primary Health Centres and dispensaries opened throughout the State of Orissa in N. E.S. and C. D. Blocks during the Second Five Year Plan period; and
- (b) the number of buildings for Primary Health Centres and dispensaries that are still under construction?

The Minister of Health (Dr. Sushila Nayar): (a) 100 primary Health Centres and 18 dispensaries.

(b) 49.

Bridges at Jaipur-Keonjhor Road Stations (S.E.Rly.)

2978. Shri Mallick: Will the Minister of Railways be pleased to state:

- (a) whether Government are aware of the difficulties and hardship caused to road passengers by the frequent closing of the Railway Gate (North Revel-crossing) at Jaipur-Keonjhor Road Station on South-Eastern Railway (Orissa); and
- (b) whether Government will consider the question of constructing an over-bridge at Jaipur-Keonjhor Road towards Eastern-side of the Railway Station and an under bridge

at North Level crissing during the Third Five Year Plan period?

The Deputy Minister for Railways (Shri S. V. Ramaswamy): (a) The level crossing is situated at a point where both road and rall traffic are heavy. Certain amount of inconvenience to road traffic is, therefore, unavoidable, having regard to safety and the need to pass rail traffic.

(b) The schemes for over/underbridges in place of the existing level crossing have to be sponsored by the State Government. The Railways undertake such works wherever the State Governments recommend and provide necessary funds in the State Plan towards their share of the cost.

There has been no proposal from the Government of Orissa for over| under-bridges in place of the existing level crossing at Jajpur-Keonjhor Road Station, during the Third Five Year Plan period.

Chiplima Power House Project

2979. Shri P. K. Deo: Will the Minister of Irrigation and Power be pleased to state:

- (a) whether any loan has lately been sanctioned by Central Government to Government of Orissa to finance the Chiplima Power House Project (Hirakud stage-II);
- (b) if so, how much and on what interest;
- (c) the total loan by Central Government outstanding against Orissa towards the development of Hirakud stage I and stage II;
- (d) how much has been actually advanced; and
 - (e) how much has been repaid?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) and (b). A loan of Rs. 30 lakhs has been sanctioned to the Government of Orissa as the first quarterly instalment during the current financial year for financing

expenditure on the Chiplima Power House Project (Hirakud Stage II). The loan will bear interest at 4½% per annum provisionally.

- (c) and (d). A total sum of Rs. 93,90,26,688.87 nP has been loaned up to date.
- (e) The entire amount is due to be repaid by the Government of Orissa,

Taxi-Drivers

2980. Shri E. Madhusudan Rao: Will the Minister of Transport and Communications be pleased to state:

- (a) whether Government are aware that the taxi-drivers particularly in Delhi and New Delhi refuse to take the passengers who wish to go over a short distance and that many of them enquire about the destinations before they allow the passengers to get in; and
- (b) if so, steps taken by Government to check this menace?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) & (b) Under Rule 438 of the Delhi Motor Vehicles Rules, the driver of a public service vehicle shall not, save for good and sufficient reason, refuse to carry any person tendering legal fair. A person, who contravenes this rule, shall be punishable with which may extend to Rs. 100, or, if having been previously convicted, he is again convicted of the offence, with fine which may extend to Rs. 300. Complaints have, however, been received that some taxi drivers in Delhi and New Delhi refuse to take short distance passengers in violation this rule. The traffic police have been organising surprise checks under the direct supervision of the gazetted officers and a Magistrate to detect such taxi drivers and prosecute Complaint booths have also been set up at some important taxi stands in Delhi where members of the public